

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/21/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	ALEXANDER CORREYA & 2 ORS VS THE BHAGYODAYAM COMPANY & 9 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A C VENUGOPAL, GOVIND CHANDRASEKHAR, SHARATH CHANDRAN, SHYAM GOPAL, V K PRATHAPCHANDRAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JINAN K R (Administrator), ASHOK B SHENOY, P S GIREESH, RAYMOND GEORGE DIAS, ARJUN R NAIK, C R ANILKUMAR, C G PREETHA, GIRISH KUMAR (for SFIO) , N RAJESH.

29 April 2024

O R D E R

MA(C/ACT)/03/KOB/2023 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/7/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/08/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/09/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/10/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/11/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/21/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

IA(C/ACT)/150/KOB/2022 IN MA(C/ACT)/12/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

MA(C/ACT)/12/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024**.

IA(C/ACT)/141/KOB/2022 IN MA(C/ACT)/13/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/13/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/144/KOB/2022 IN MA(C/ACT)/14/KOB/2022 in TCP/21/KOB/2019
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MA(C/ACT)/14/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/140/KOB/2022 IN MA(C/ACT)/15/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/15/KOB/2022 in TCP/21/KOB/2019

MA(C/ACT)/16/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/145/KOB/2022 IN MA(C/ACT)/17/KOB/2022 in TCP/21/KOB/2019
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MA(C/ACT)/17/KOB/2022 in TCP/21/KOB/2019
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IA(C/ACT)/139/KOB/2022 IN MA(C/ACT)/18/KOB/2022 in TCP/21/KOB/2019
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MA(C/ACT)/18/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

IA(C/ACT)142/KOB/2022 IN MA(C/ACT)/19/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/19/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/143/KOB/2022 IN MA(C/ACT)/20/KOB/2022 in TCP/21/KOB/2019
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MA(C/ACT)/20/KOB/2022 in TCP/21/KOB/2019
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IA(C/ACT)/160/KOB/2022 IN MA /22/KOB/2022 in TCP/21/KOB/2019
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IA(C/ACT)/164/KOB/2022 in TCP/21/KOB/2019
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MA(C/ACT)/22/KOB/2022 in TCP/21/KOB/2019
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IA(C/ACT)/162/KOB/2022 IN MA(C/ACT)/23/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/157/KOB/2022 IN MA /23/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/23/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/158/KOB/2022 IN MA /24/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/163/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/24/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/159/KOB/2022 IN MA /25/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/165/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/25/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/151/KOB/2022 IN MA(C/ACT)/26/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/26/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/152/KOB/2022 IN MA(C/ACT)/27/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/27/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/28/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/153/KOB/2022 IN MA(C/ACT)/29/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/29/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/137/KOB/2022 IN MA(C/ACT)/30/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/30/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/147/KOB/2022 IN MA(C/ACT)/31/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/31/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/148/KOB/2022 IN MA(C/ACT)/32/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/32/KOB/2022 in TCP/21/KOB/2019

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IA(C/ACT)/149/KOB/2022 IN MA(C/ACT)/33/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/33/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/34/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/35/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/36/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/37/KOB/2022 in TCP/21/KOB/2019

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MA(C/ACT)/38/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/39/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/40/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

IA(C/ACT)/138/KOB/2022 IN COMP APPLN/20/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

COMP APPLN/20/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/60/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/61/KOB/2022 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

MA(C/ACT)/01/KOB/2023 in TCP/21/KOB/2019

List this matter for further consideration on **28.06.2024.**

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IA(C/ACT)/28/KOB/2023 IN MA(C/ACT)/45/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024**.

IA(C/ACT)/29/KOB/2023 IN MA(C/ACT)/44/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024**.

IA(C/ACT)/39/KOB/2023 IN MA(C/ACT)/42/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024**.

IA(C/ACT)/40/KOB/2023 IN MA(C/ACT)/43/KOB/2022 in TCP/21/KOB/2019
List this matter for further consideration on **28.06.2024**.

TCP/21/KOB/2019

Learned Counsel, Mr. M A Shaji appears on behalf of the Administrator through virtual mode. Learned Counsel, Mr. Ashok B Shenoy appears on behalf of respondents through virtual mode.

At the request of the Counsel appearing for the parties, list this matter for further consideration on **28.06.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)